

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Original Application No. 1366 of 2002.

Allahabad, this the 25th day of November, 2002.

Hon'ble Mr. S Dayal, A.M.

Hon'ble Mr. A.K. Bhatnagar, J.M.

Sunil Kumar Yadav,

s/o Sri Dalla Yadav,

r/o Jungle Sikari,

P/o Jungle Chaubari

District Gorakhpur.


.....Applicant

(By Advocate : Sri R.K. Chaubey)

Versus.

1. ~~Union~~ of India through
General Manager, North Eastern
Railway, Gorakhpur.
2. Chief Personal Officer,
North Eastern Railway,
Gorakhpur.
3. Chairman,
Railway Recruitment Board,
Near Gorakhpur Railway Station,
Gorakhpur, Pin Code- 273012.

.....Respondents.

(By Advocate : Sri K.P.Singh) 

O R D E R

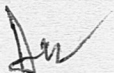
BY HON'BLE MR S DAYAL, MEMBER -A.


This application has been filed seeking appointment of the applicant on the post of Commercial Clerks/Ticket Collectors.

2. The case of the applicant is that he has passed 2 years Vocational Course in Railway Commercial (Job Linked-Full Time Course) which commenced in the Academic year 1997-98 and accordingly to the conditions given in the advertisement dated 09.11.1996 in 'Rojgar Samachar' that the candidates will be appointed in the Railway Service as a Commercial Clerks/Ticket Collectors. After successfully completing the course, the applicant has not been appointed although the other candidates have been appointed. The applicant had made a representation to the respondents which, he claims, has not been replied to.

3. We feel that it is expedient to direct the respondents to consider a detailed representation which shall be made by the applicant within a period of 2 weeks and pass a reasoned and speaking order on the said representation within a period of 3 months from the date of receipt of the said representation.

4. There shall be no order as to costs.


Member-J


Member-A

Manish/-